

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.114
CA-182/2020 in
IB- 1411 /(ND)/2018

IN THE MATTER OF:

AS Technosoft (P) Ltd

Vs.

Indianroots Shopping Ltd

....OPERATIONAL CREDITOR

... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 13.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

CA-182/2020 :

Ms. Prachy Johri, Advocate has submitted that Orders in the matter have already been reserved by this Court and the parties have already filed the written submissions, as directed.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(P.S.N PRASAD)
MEMBER (JUDICIAL)

Surjit